

## BEFORE THE NATIONAL GREEN TRIBUNAL

## PRINCIPAL BENCH, NEW DELHI

MA No. 23/2024

IN

Execution Application No. 01/2023

IN

Original Application No. 673/2018

News item published in "The Hindu" authored by Shri Jacob Koshy

Titled

"More river stretches are now critically polluted: CPCB"

Sunaina

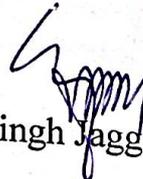
... Applicant

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Place: Chandigarh

Dated: 29/07/2024


 Malwinder Singh Jaggi, IAS

Chief Executive Officer

Punjab Water Supply and Sewerage Board

On behalf of Chief Secretary, Govt. of Punjab

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... Applicant

**Status Report by way of affidavit of Sh. Malwinder Singh Jaggi, IAS, Chief Executive Officer, Punjab Water Supply and Sewerage Board, Plot No. 1-B, Madhya Marg, Sector 27, Chandigarh, on behalf of Chief Secretary, Government of Punjab**

**RESPECTULLY SHOWETH**

I, the above named deponent, do hereby solemnly affirm and declare as under:

1. That the precise issue raised by the Applicant in the EA is with regard to direct disposal of dirty water of Kiratpur Sahib town, through



Kalyanpuri drain into Sutlej River passing near Gurudwara Patalpuri Sahib, thereby hurting the sentiments of the devotees as people from all over the country-abroad come to immerse the ashes of their dead relatives, loved ones and friends in the river at Asthaghat built on the bank of the river.

2. That the undersigned vide his affidavit dated 17.04.2024 had submitted that the dirty water of Kiratpur town earlier used to flow in Kalyanpuri drain and used to cross the Asthaghat before outfalling into Sutlej river. To resolve the said issue, the State had decided to divert direct flow in Kalyanpuri Drain to Lohan Khad in order to bypass the Asthaghat and also to construct an STP before discharging the treated effluent into Lohand Khad furtheroutfalling into river Sutlej. The construction of STP is in progress and shall be completed by November, 2024. The flow of Kalyanpuri drain has been stopped upstream of the Asthaghat by constructing a bandh and diverting the water. The water is pumped through the Main Pumping Station into Lohand Khad and before reaching the MPS the dirty water is also treated in the drain itself with bio-nanotechnology. This process shall continue till completion of the STP.
3. That on 24.04.2024, this Hon'ble tribunal directed the Chief Secretary, Punjab to file a fresh Report disclosing the progress of construction of the STP.



4. That the deponent herein is filing the present status report by way of affidavit, in order to bring to the notice of this Hon'ble Tribunal the current status as regards the progress of construction of STP, as per the directions issued by the Hon'ble tribunal vide order dated 24.042024 in MA No. 23/2024, in Execution Application No. 01/2023 in OA No. 673 of 2018.
5. That as regards the construction of STP, it is submitted as under:
- a. That the work for the Survey, Soil Testing, Design, Supply and Construction, Installation, Commissioning of 2.00 MLD Capacity Sewage Treatment Plant cum upto 5KLD FSTP at Sri Kiratpur Sahib District Ropar based on open technology including other appurtenant works on turkey basis as per DNIT including Operation and Maintenance for a period of 60 months after stabilization period of 3 months or more has been allotted to M/S SAPL-EGEL JV, Gurugram, vide Executive Engineer, Punjab Water Supply and Sewerage Division, Ropar ["XEN"] Office Letter No. 7928 dated 22-11-2023 with a completion period of 12 months, i.e. 21-11-2024.(Annexure R-8)
  - b. That the funds for this work have already been tied up under Swachh Bharat Mission - 2.0.
- 

c. That as on 22.07.2024, overall 20% progress has been achieved in the work. The component wise details of progress of the work being done are as follows:

- 80% work of boundary fencing of the STP site has been completed.
- Work of raft of Anoxic tank and MBBR reactors has been completed and walls work has been completed upto the first lift. The work of the second lift of the wall of these components is under progress.
- PCC work for foundation of Inlet chamber, screening chamber, Grit Chamber and Collection tank has been completed and casting of RCC footings is under progress.
- Building work has been completed upto roof level and shuttering of roof slab is in progress.

d. This work is progressing in full swing and will be positively completed within allotted time frame and there is no hindrance w.r.t. site, funds etc. Copies of the latest photographs are annexed as Annexure R/6.

6. That as regards the measures taken for stoppage of discharge of untreated waste water in River Sutlej till the construction of STP, it is submitted as under:



- a. That the flow of dirty water in Kalyanpuri Drain has been stopped near Main Pumping Station ("MPS") by constructing temporary bundh. In-situ treatment of wastewater with Bio-Nanotechnology is being carried out up stream of MPS. Work Order No. 12 dated 29.01.24 has been issued to M/s JS Water Energy Life Pvt. Ltd., Gurugram for carrying out the said in-situ remediation work with Bio-Nanotechnology.
- b. That the treated wastewater is diverted into MPS and pumped from MPS upto Lohund Khud through 400 mm i/d DI K-7 Rising Main, by passing Gurudwara Shri Patalpuri Sahib.
- c. That the analysis of water samples of Kalyanpuri Drain after the in-situ treatment is as under:-

Sr. No.	Parameters	Unit	Results 21.11.23 (Before treatment)	Results 6.04.2024	Results 22.07.24 (Latest report)	PPCB Norms for STPs below 5 MLD
Chemical Parameters						
1	pH	--	7.80	7.14	7.49	6.5 to 9.0

2	BOD at 20 <sup>0</sup> C for 5 days	mg/ l	64	9	10	<30
3	TSS	mg/ l	182	10	10	<100
4	Fecal Coliform	MP N/1 000 ml	76000	Absent	Present	F. coli <1000

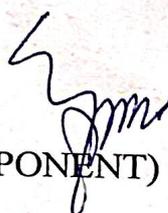
Copy of the latest test report dated 22.07.2024 is annexed herewith as Annexure R/7.

7. That it is pertinent to mention here that due to the presence of Fecal coliform as detected of in the present test report, the dose of chlorine fortreatment of the water has been increased. The Department undertakes to conduct such tests frequently, to monitor the presence of Fecal coliform and accordingly alter the dose of chlorine in the water for its treatment.
8. That it is further assured to this Hon'ble Tribunal that all possible efforts will be made to implement all the directions issued by this Hon'ble Tribunal in letter and spirit.

9. That the status report by way of affidavit of the deponent is hereby submitted for the kind perusal and consideration of this Hon'ble Tribunal.

Chandigarh

Dated: 29/07/2024

  
(DEPONENT)

Malwinder Singh Jaggi, IAS

Chief Executive Officer

Punjab Water Supply and Sewerage Board

On behalf of Chief Secretary, Govt. of Punjab

**Verification:**

Verified that the contents of the above reply by way of affidavit are true to my knowledge and belief, based on the official record. No part of it is false and nothing material has been concealed therein.

Chandigarh

Dated: 29/07/2024

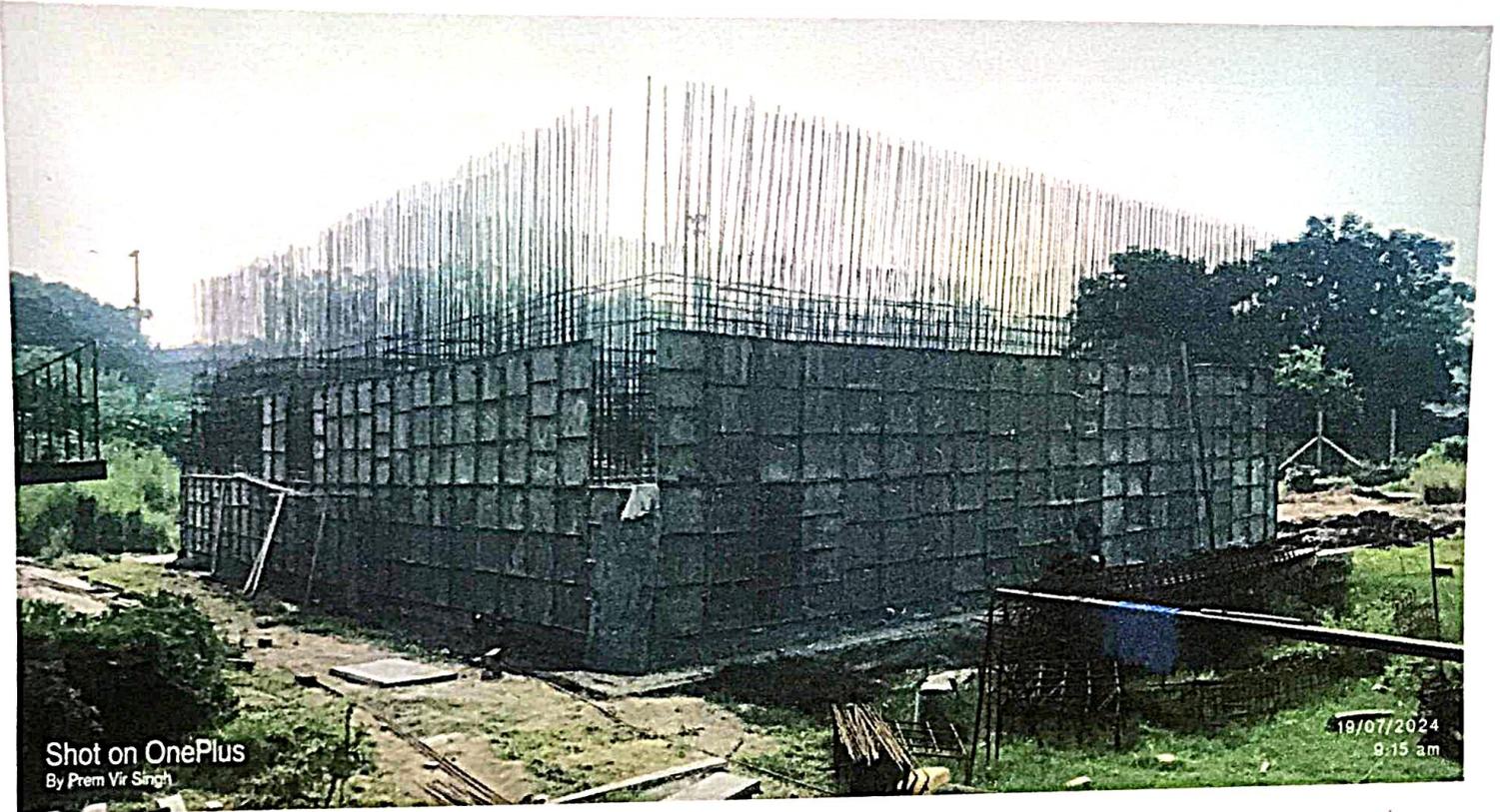
  
(DEPONENT)

Malwinder Singh Jaggi, IAS

Chief Executive Officer

Punjab Water Supply and Sewerage Board

On behalf of Chief Secretary, Govt. of Punjab





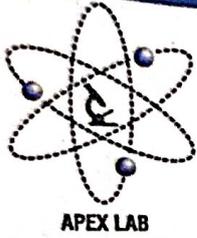
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TRUE COPY  
*[Signature]*  
ADVOCATE



# APEX TESTING AND RESEARCH LABORATORY

APEX LAB

9/50, Kirti Nagar, Industrial Area, New Delhi-110015  
 E-mail : info.apex2015@gmail.com,  
 apextesting.researchlab2015@gmail.com  
 Website : www.atrl.in, Tel. : 011-47081611, +91-8376945025  
 ISO 9001:2015 | ISO 14001:2015  
 ISO 45001:2018 Certified | FSSAI Approved Lab | Govt. Approved Lab

(11)

## TEST REPORT

Report /Sample No. : 2024008AP4817

Issued To: Nagar Panchayat Kiratpur Sahib		Date Of Receipt	17/07/2024
Kiratpur Sahib		Date of Issue	22/07/2024
		Test Started On	17/07/2024
		Test Completed on	22/07/2024
Nature of the Sample	Kiratpur- Kalyanpuri Drain Water (Waste Water)	Sample Quantity	2.5L
Customer Ref. No	N.S.	Sample Pkg.	Pet Bottle
Brand Name	N.S.	FSSAI No.	N.S.
Batch No.	N.S.	Manufacturing Date	N.S.
Sample Drawn by/Picked by	Our Lab Representative Mr. Pramod	Expiry Date	N.S.
Sample Location	N.S.		
Description	N.S.		

### TEST RESULTS

S.No.	Test Parameters	Units	Results	Test Method
<b>CHEMICAL PARAMETRES</b>				
1	pH	--	7.49	IS: 3025(Pt-11)-1983 (RA 2017 )
2	Phosphorus (as P)	mg/l	0.5	IS: 3025(Pt-31)-1988 [RA 2019]
3	Biochemical Oxygen demand (BOD at 20°C for 5 days)	mg/l	10	IS: 3025(Pt-44)-2023
4	Total Suspended Solids	mg/l	10	IS: 3025 (Pt-17)-2022
5	Chemical Oxygen Demand	mg/l	39	IS: 3025 (Pt-58)-2023
6	Total Nitrogen, TKN(as N)	mg/l	1.9	IS: 3025 (Pt-34)-1988 [RA-2019]
7	Ammoniacal Nitrogen (as N)	mg/l	1.5	IS: 3025 (Pt-34)-1988 (RA 2019)
8	Turbidity	NTV	11	IS:3025(P-10)-1984, RA 2017
9	Total Dissolved Solids (TDS)	mg/l	204	IS:3025(P-16)-2023
10	Odour	--	Odourless	IS:3025(P-5)-2018
<b>MICROBIOLOGICAL PARAMETERS</b>				
1	Coliform	Per 100ml	Present	IS:15185 : 2016
2	E. coli	Per 100ml	Present	IS:15185 : 2016





# APEX TESTING AND RESEARCH LABORATORY

9/50, Kirti Nagar, Industrial Area, New Delhi-110015  
E-mail : info.apex2015@gmail.com,  
apextesting.researchlab2015@gmail.com  
Website : www.atrl.in, Tel. : 011-47081611, +91-8376945025  
ISO 9001:2015 | ISO 14001:2015  
ISO 45001:2018 Certified | FSSAI Approved Lab | Govt. Approved Lab

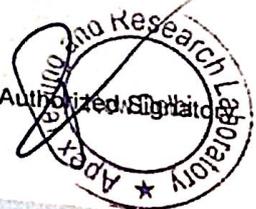
## TEST REPORT

Report /Sample No. : 2024008AP4817

\*\*\*End of Report\*\*\*



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*[Signature]*  
ADVOCATE



Terms & Conditions : 1 Test reports are valid only for the samples tested in our laboratory. 2. Samples will be destroyed after 30 days from the date of issue of test reports unless otherwise specified. 3. Samples tested are Non-Returnable until specified at time of sample submission. 4. This report will not be valid for judicial purpose or for advertisement. 5. Any complaints about this report should be communicated in writing within 7 days of issue of this report. 6. Total liability of our laboratory is limited to invoiced amount.  
**THIS REPORT IS NOT VALID WITHOUT HOLOGRAM**

**UNDERTAKING**

We do hereby solemnly undertake that ongoing work of Construction of 2.00 MLD Sewage Treatment Plant Capacity at Sri Kiratpur Sahib will be completed in all respects by date 21/11/2024.

*Rejin Kaur*  
Executive Engineer,  
Pb. W/S & Sew. Div.  
Ropar

*[Signature]*  
Engineer-in-Chief cum TA  
Pb. W/S & Sew. Board,  
Chandigarh

TRUE COPY  
*[Signature]*  
ADVOCATE